

S U P R E M E C O U R T O F I N D I A

RECORD OF PROCEEDINGS

CIVIL APPEAL NO(s). 3727 OF 1999

MAHARASHTRA STATE FIN.CORPN.

Appellant (s)

VERSUS

ASHOK K. AGARWAL & ORS

Respondent(s)

(With office report )

Date: 07/03/2006 This Appeal was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE ARUN KUMAR

HON'BLE MR. JUSTICE R.V. RAVEENDRAN

For Appellant(s)

Mr.Santosh Paul, Adv.

Mr.A.K.Rao, Adv.

Mr.Rajeev Sharma, Adv.

Mr. M.J. Paul,Adv.

For Respondent(s)

UPON hearing counsel the Court made the following

O R D E R

We find that in this matter no one has put in appearance on behalf of the

respondents. An important legal issue is involved in the present appeal and, therefore, we

would like to have assistance of an amicus curiae. We have requested Mr.Ashok Grover,

Senior Advocate, present in the Court, to assist the Court in the matter and Mr. Grover has

graciously agreed to do so. Let a set of paperbook be supplied to Mr. Grover by the counsel for the appellant within two days.

List this appeal in the week commencing from 20th of March, 2006.

The matter to retain its position in the cause-list.

(Satish K.Yadav)

(Phoolan Wati Arora)

Court Master

Court Master